CP 2/2003 (DA 59/98)

DATE OF ORDER: 8:1-2003

- 1. Rame shwar Prasad son of Shri Onkarmal aged about 31 years resident of C/o Station Superintendent Mokhampura via Bijai Nagar District Ajmer, Western Railway and presently holdingthe post of Station Master (DEsignated as ASM) at Mokhampura via Bijai Nagar, District Ajmer.
- 2. J.P. Yadav son of Shri Luna Ram Yadav aged about 36 years resident of Railway Quarter No. T.2-B. Singawal District Ajmer Western Railway and presently holding the post of Station Master (Designated as ASM) at Singawal District, Ajmer.

....Applicants

## **VERSUS**

- 1. Shri K.K. Agarwal, General Manager, Western Railway, Churchgate, Mumbai.
- 2. Shri B.D. Kumar, Divisional Railway Manager, Ratlam Division, Western Railway, Ratlam.

....Respondents

Mr. C.B. Sharma, Counsel for the applicant.

## CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

## ORDER (ORAL)

This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribunal dated 18.4.2002 passed in OA No. 59/98.

2. Heard the learned counsel for the applicant. He submits that his seniority has not been correctly assigned as per the order of the Tribunal. After arguing the case, he submits that

Dimension

he wants to withdraw this Contempt Petition and file a duly constituted OA for redressal of such of his grievances which are still unremedied as per the order of the Tribunal. Prayer granted subject to limitation. This Contempt Petition stands dismissed as withdrawn.

(M.L. CHAUHAN)
MEMBER (J)

(H.O. GUPTA) MEMBER (A)